

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.319

IA-1416/2023 IA-5494/2022 IA-5504/2022

In

IB-1468(ND)/2019

IN THE MATTER OF:

M/s. Nuvoco Vistas Corporation Ltd.

.... APPLICANT/PETITIONER

Vs.

M/s. DVS Infrastructure Pvt. Ltd.

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 09.11.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 01.12.2023.

Sd/-
(Court Officer)